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Title: Need to provide forest land for construction of road under the Pradhan Mantri Gram Sadak Yojana from Adimalaikadu to Kemmampatty in Dharmapuri Parliamentary Constituency, Tamil Nadu.

SHRI R. THAMARAISELVAN (DHARMAPURI): I would like to bring to the kind notice of the Government that for the formation of a new road from Adimalaikadu to Kemmampatty in Palamalai Hills, Kolathur Panchayat Union Mettur Taluk, Salem district, which falls in my parliamentary constituency, Dharmapuri, under Pradhan Mantri Gramm Sadak Yojana (PSGSY), the District Collector has certified that no alternative suitable nonforest land is available and suggested for diversion of 3.97 hac of forest land for the same. The Principal Conservator of Forests, Government of Tamil Nadu has consented to the proposal od the District Collector and sent proposal accordingly to Deputy Conservator of Forests (Central), Bangalore, vide letter dated 21.01.2011. However, the abovesaid Deputy Conservator of Forests (central) without stating any genuine reason returned the proposal asking the State Government of Tamil Nadu to send a revised proposal which has also been resubmitted.

In this connection, I would like to mention here that in the absence of a road, the people of the area have to walk around 05 to 15 kms for various pruposes. Sometime they have to carry on shoulder patients and pregnant women throughout all these 05 to 15 kms to reach a hospital in Mettur.

I, therefore, urge upon the Government to kindly direct the Conservator of Forests (Central ) to clear the proposal for acquiring 3.97 hectares of forest land for the above purpose, at the earliest.